

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

ORDERS OF THE TRIBUNAL

02.04.2009

OA No. 25/2008

Mr. A.N. Mathur, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that in view of the stand taken by the respondents in the reply, he does not want to press this OA.

Accordingly, the OA is disposed of with no order as no pressed.

B.L. KHATRI
(B.L. KHATRI)
MEMBER (A)

M.L. CHAUHAN
(M.L. CHAUHAN)
MEMBER (J)

AHQ

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